

Fishing 2605-69

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI ANIL SHASTRI): (a) to (c) Government are considering providing one-time promotion prospects in the service career of all Group 'C' and Group 'D' employees who otherwise do not have adequate promotional avenues. No final decision has been taken in this regard.

See. S. Lalita 207

Employment to land owners of Steel Project and NTPC Project at Vishakhapatnam

3988. SHRI RAMAKRISHNA KONATHALA: Will the Minister of STEEL AND MINES be pleased to state:

(a) the number of families whose land and houses were acquired for Visakhapatnam Steel Project, National Thermal Power Corporation Project at Vishakhapatnam in Andhra Pradesh;

(b) the steps taken to provide employment to them and how many of them have been employed so far; and

(c) if employment has not been provided to them, the reasons therefor and action proposed to be taken in the matter?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) The number of families whose land and houses were acquired for setting up Vishakhapatnam Steel Project (VSP) is 14,188. National Thermal Power Corporation has not set up any power project at Visakhapatnam.

(b) and (c) Displaced persons sponsored by the Employment Exchange were given preference for appointment to non-executive posts in VSP. Also, the prescribed age limit and educational qualifications were relaxed while considering them for certain posts. The number of displaced persons given employment in VSP is 5007 as against the target of 5000 persons.

Joint ventures in deep sea fishing

3989. SHRI VASANT SATHE: Will the Minister of COMMERCE be pleased to state:

(a) whether Government have cleared proposals for joint ventures in deep sea fishing with Danish and South Korean companies with a buyback arrangements;

(b) if so, the details thereof;

(c) the details of liberalised policy changes effected to attract joint ventures in deep sea fishing; and

(d) the result thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI ARANGIL SHREEDHARAN): (a) and (b) Yes, Sir. Government have recently cleared proposals for joint ventures in deep sea fishing with Danish and South Korean companies with marketing arrangements. They are:—

(i) M/s Oceania Merchandise Ltd., Hyderabad for collaboration with M/s. Scanfish, Denmark for acquiring 3 new deep sea fishing trawlers on long term lease under which foreign collaborator will have 40% of the equity share in the project and provide technical know-how and equipment.

(ii) M/s. Fishing Falcons Ltd., Hyderabad for technical and financial collaborator with M/s. Tae Eun Corporation Co. Ltd., South Korea for outright purchase of 2 new vessels for Tuna Long Lining, under which the foreign collaborator will invest 40% of the paid up capital of the company.

(c) and (d) Steps have been initiated to liberalise the policy on deep sea fishing, particularly in respect of:—

(i) simplification of procedures for acquisition of deep sea fishing vessels;